

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3762  
TO BE ANSWERED ON 19.3.2018**

**MINISTERS' DISCRETIONARY QUOTA**

**3762. SHRI A.P. JITHENDER REDDY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the quota limit of seats under the Minister of Human Resource Development's Discretionary quota ;
- (b) the details of the actual number of seats allotted to students under the quota over the last three years since the start of 2014; and
- (c) whether the seats given under the quota exceed the quota limit and if so, the reasons behind this exceed?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) As per the decision taken in the 98<sup>th</sup> Meeting of the Board of Governors (BoG) of Kendriya Vidyalaya Sangathan (KVS) held on 1.7.2014, the special dispensation quota of Human Resource Development Minister and Chairman, KVS for admissions annually in Kendriya Vidyalayas (KVs) is 450.

(b) The total number of admissions made under the discretionary quota of Minister of Human Resource Development during the last three years is as under:-

2014-15	450
2015-16	3587
2016-17	8844

(c) Seats given under the Special Dispensation quota have sometimes exceeded the limits due to huge demand from public across the country for admission in KVs. The admissions granted in excess of the limits under the Special Dispensation Quota were reported /ratified by the BoG of KVS.

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